

(e) The occurrence of vacancies and their filling from 1. 1. 83 is as under:

Vacancies from	Appointment from
1-1-1983	1-1-1983
13-1-1983	25-6-1984
9-5 1985	29-10-1985
12-7-1985	29-10-1985
17-8-1985	10-3-1986
20-8-1985.	10-3-1986
1-10-1985	10-3-1986
9. 3. 1986	
7. 4-1986.	
15-6-1986	
9-5-1986 (Eight)	

(f) The steps taken to reduce pendency are given in the attached Statement. [Sec Appendix CXL, Annexure No. 27].

Setting up of High Court in Tripura

668. SHRI NARAYAN KAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Central Government have any proposal to set up a separate High Court in the State of Tripura during the Seventh Five Year Plan period; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) and (b) Setting up of High Court is not a Plan-scheme and hence is not connected with the Seventh Plan.

The matter of establishing separate High Court for the State of Tripura is engaging the attention of the Government.

Setting up of Paper Mill at Tripura

669. SHRI NARAYAN KAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government have any proposal to set up a Paper Mill in Tripura during the Seventh Plan period; and

(b) if not, what are the reasons therefor, especially in view of the vast forest resources available there?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) There is no proposal to set up a paper mill in Tripura during the Seventh Plan period in the Central Sector. A capacity of 1.33 lakh tonnes for manufacture of paper has already been set up in the Central Sector in the north eastern region. An additional capacity of 1 lakh tonne is also under implementation in the Central Sector. In case the State Government has any proposal to set up a paper mill in Tripura either in the State Sector or in joint sector, it could be considered.

Joint venture with NRIs for consultancy in Public Sector

670. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken steps towards setting up a joint venture in collaboration with Non-Resident Indians settled in the U. S. for specialised management and technological services for improved performance of public sector enterprises in India; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. T. E-